

[12 August, 2002]

RAJYA SABHA

(e); if not, whether Government will provide relief/compensation to the above agricultural workers?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) Yes, Sir.

(b) The Monitoring Committee of the Cauvery River Authority have held four meetings on 6.9.2001, 28.12.2001, 12.2.2002 and 17.5.2002 in the last one year.

(c) to (e) Irrigation being a State subject, providing alternative employment to the unemployed agricultural workers in Cauvery River Delta districts of Tamil Nadu is the responsibility of the State of Tamil Nadu.

Irrigation projects as national projects

2219. DR. A. K. PATEL: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of irrigation projects in the country which have been declared as national projects;

(b) whether Government have any proposal to declare more irrigation projects as national projects in the country; and

(c) if so, the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) and (b) As of now, there is no proposal to declare any irrigation/multipurpose Project as a national project.

(c) Does not arise.

Repair of irrigation projects and dams in Kerala

2220. SHRI N. K. PREMACHANDRAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government are aware that certain major irrigation projects and dams of Kerala are in need of urgent repairs and the State Government of Kerala has requested for Central assistance;

(b) whether Government have extended any assistance to Kerala for undertaking such repairs; and

(c) if so, the details thereof and if not, whether Government would consider to extend financial help to the State of Kerala?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) No request has been received for repair of dams from the Government of Kerala.

(b) Does not arise.

(c) Irrigation being a State subject, the planning, funding and execution of irrigation projects including repairs is done by the State Governments themselves.

Completion of irrigation projects in Chhattisgarh

†2221. SHRI RAMADHAR KASHYAP: Will the Minister of WATER RESOURCES be pleased to state:

(a) the names of irrigation projects in Chhattisgarh which are lying incomplete;

(b) the dates of commencement of these projects and the targets fixed for their completion;

(c) the reasons for delay in completing the projects;

(d) the original cost of these projects and the actual estimated cost at the time of completion; and

(e) the district-wise names of irrigation projects likely to be completed in Chhattisgarh during the Ninth Plan period?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) to (e) The details of major and medium irrigation projects of Chhattisgarh are given in the Statement (See below).

The main reasons for delay in completion of these irrigation projects include thin spreading of resources by taking up too many irrigation schemes without focusing on their completion, resettlement & rehabilitation of project affected families, land acquisition problem, contractual disputes and litigation, completion of head works first without constructing the distribution system, etc.

†Original notice of the question was received in Hindi.